

Atrocities on Harijans in 1977-78

5046. SHRI D. G. GAWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents in each state which relate to atrocities against Scheduled Castes during the year 1977-78;

(b) the number of persons belonging to Scheduled Castes killed in the incidents arising out of atrocities; and

(c) the relief, if any, given by Central Government or State Governments to the families of the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). A statement is laid on the Table of the House.

(c) Relief in such cases is provided by the State Governments on the merits of each case.

Statement

According to the information received from the State Governments/U.T. Administrations, the number of cases registered under the I.P.C. involving crimes against members of Scheduled Castes for the period from 1-4-1977 to 31-3-1978 and the number of persons belonging to Scheduled Castes killed in such incidents during the same period is given below:—

State	No. of cases registered	No of persons belonging to Scheduled Castes killed in those incidents
1	2	3
1. Andhra Pradesh	87	5
2. Bihar	752 (upto Feb. 78)	24 (upto Feb. 78)
3. Gujarat	409	19
4. Haryana	38	6
5. Himachal Pradesh	54	Nil
6. Karnataka	89	10
7. Kerala	370	4
8. Madhya Pradesh	3,798	63
9. Maharashtra	709	3
10. Orissa	87	1
11. Punjab	77	12
12. Rajasthan	495	27
13. Tamil Nadu	54 (upto Dec. 77)	2 (upto Dec. 77)
14. Uttar Pradesh	5,758	174
15. West Bengal	8	1
16. Dadra & Nagar Haveli	6	1
17. Delhi	4	Nil
18. Pondicherry	14	2

Information is Nil in respect of remaining States/U.T. Administration.